

**DELHI LEGISLATIVE ASSEMBLY**

**REVISED LIST OF BUSINESS**

**Monday, 25<sup>th</sup> March, 2013/04 Chaitra 1935 (Saka)**

**2.00 PM**

1. **Homage to Martyrs:**

The House will pay homage to the martyrs of freedom struggle; Saheed Bhagat Singh, Rajguru & Sukhdev.

2. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule - 280:

- |                       |                            |
|-----------------------|----------------------------|
| 1. Shri Naseeb Singh  | 6. Shri Veer Singh Dhingan |
| 2. Ch. Surender Kumar | 7. Dr. Jagdish Mukhi       |
| 3. Shri Kulwant Rama  | 8. Shri Vipin Sharma       |
| 4. Shri O.P.Babber    | 9. Shri S.P.Ratawal        |
| 5. Shri Anil Jha      | 10. Shri Shyam Lal Garg    |

3. **Consideration and Passing of Bill:**

**Smt. Sheila Dikshit, Chief Minister** to move that “**The Delhi Value Added Tax (Amendment) Bill, 2013**” (Bill No. 04 of 2013) introduced on 21<sup>st</sup> March, 2013 be taken into consideration.

Also to move that the Bill be passed.

4. **Annual Budget (2013-14):**

Discussion on Annual Budget 2013-2014 presented by Smt. Sheila Dikshit, Chief Minister on 20<sup>th</sup> March, 2013.

**Delhi**  
**25<sup>th</sup> March, 2013**

**P.N.Mishra**  
**Secretary**